

sub-section (3) of Section 641 of the said Act. [Placed in Library. See No. LT-4175/73]

RAILWAY PROTECTION FORCE (2ND AMENDMENT) RULES, 1972

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): I beg to lay on the Table a copy of the Railway Protection Force (Second Amendment) Rules, 1972 (Hindi and English versions) published in Notification No. G.S.R. 1555 in Gazette of India dated the 9th December, 1972 under sub-section (3) of section 21 of the Railway Protection Force Act, 1957. [Placed in Library. See No. LT-4176/73.]

PUBLIC NOTICES RE. IMPORT POLICY FOR NEWSPRINT AND ART PAPER, 1972-73

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): I beg to lay on the Table:

(1) A copy of Public Notice No. 22-ITC(PN)/73, dated the 12th February, 1973 (Hindi and English versions) regarding Import Policy for Newsprint, for the year 1972-73. [Placed in Library. See No. LT-4177/73.]

(2) A copy of Public Notice No. 23ITC(PN)/73, dated the 12th February, 1973 (Hindi and English versions) regarding Import Policy for Art Paper for the year 1972-73. [Placed in Library. See No. LT-4178/73.]

13.38 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Monday, the 19th February, 1973, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses on the Adoption of Children Bill, 1972:—

"That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Adoption of Children Bill, 1972, be further extended upto the first day of the last week of the Eighty-sixth (winter) Session of the Rajya Sabha."

ASSENT TO BILLS

SECRETARY: Sir, I lay on the Table the Indian Tariff (Amendment) Bill, 1972 passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 15th December, 1972.

I also lay on the Table copies duly authenticated by the Secretary of Rajya Sabha, of the following thirteen Bills passed by the Houses of Parliament and assented to since a report was last made to the House on the 15th December, 1972:—

- (1) The Limestone and Dolomite Mines Labour Welfare Fund Bill, 1972.
- (2) The Food Corporations (Amendment) Bill, 1972.
- (3) The Payment of Bonus (Amendment) Bill, 1972.
- (4) The Carriage by Air Bill, 1972.
- (5) The Coal Mines Labour Welfare Fund (Amendment) Bill, 1972.
- (6) The Indian Railways (Amendment) Bill, 1972.
- (7) The Sick Textile Undertakings (Taking Over of Management) Bill, 1972.
- (8) The Industrial Finance Corporation (Amendment) Bill, 1972.
- (9) The Industrial Development Bank of India (Amendment) Bill, 1972.
- (10) The Delineitation Bill, 1972.
- (11) The State Financial Corporations (Amendment) Bill, 1972.